

(c) the expenditure incurred for the development of textile industry in these State by the Union Government during each of the last three years; and

(d) the quantum of cloth exported out of the cloth produced by these units and the steps being taken by the Government to promote the export ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):

(a) The status (ranking) of the States of Rajasthan, Uttar Pradesh and Gujarat in the Textile Industry of the country, in terms of various parameters related to the said industry, is indicated herein below :

STATUS (RANKING)

Sl. No.	Parameter	Raj.	U.P.	Gujarat
1.	No. of Mills	9th	5th	3rd
2.	Spinning capacity	9th	4th	3rd
3.	Production of spun yarn	5th	6th	3rd
4.	Loomage Capacity	8th	3rd	1st
5.	Regd. No. of Powerlooms	9th	5th	2nd
6.	No. of Handlooms	17th	5th	20th
7.	Production of mill cloth	6th	7th	2nd

(b) No. of Units & quantum of Production in Rajasthan, U.P. & Gujarat as under :

Particulars	Raj.	U.P.	Gujarat
(i) No. of Handlooms	30959	190286	21414
(ii) Production Handloom		Not Maintained	
(iii) Regd. No. of Powerlooms (As on 31.12.1995)	31471	65366	302280
(iv) No. of Synthetic yarn manufacturers	42	54	55
(v) Production of Blended cloth & 100% Non-Cotton cloth	19.0m. sq. m.	8.3 m.sq.m.	203.4 m.sq.m.
(vi) Cotton cloth No. of Units	7	14	90
(vii) Cotton cloth production	38.4 m.sq.m.	21.1 m.sq.m.	248.2 m.sq.m.

*Figures in respect of Khadi & Readymade Garments are not maintained due to decentralised nature of these sectors.

(c) Expenditure incurred by Union Govt. for these states in last 3 years is as under :

Powerloom Sector :

Year	Rajasthan	Uttar Pradesh	Gujarat
1993-94	3.90	3.36	4.46
1994-95	4.15	4.12	5.33
1995-96	5.28	5.16	6.29

Handloom Sector :

1993-94	495.56	3852.50	454.27
1994-95	239.00	1953.08	297.51
1995-96	524.67	1515.34	95.51

(d) The data in respect of export of cloth unit-wise & statewise are not maintained. The various steps taken up by the govt. to promote exports of textiles include removal of minimum floor price condition for export, setting up of Powerloom Development & Export Promotion Council (PD EXCIL), lowering of peak import duty from 65% to 50%, setting up of special window for import of fabrics with normal import duty & setting up of ecolaboratories at various places in the country.

[English]

Foreign/Joint Venture in Automobiles

5717. SHRI GEORGE FERNANDES : Will the Minister of INDUSTRY be pleased to state :

(a) the names of the Indian, foreign or joint venture companies engaged in the production of various types of the automobiles vehicles including two and three wheelers in India;

(b) the details of those companies which are engaged in manufacturing and which are assembling vehicles;

(c) the total outflow of foreign exchange on account of profits, royalty, salaries, bonus and other charges by these companies;

(d) whether more foreign automobile manufacturers are planning to enter India; and

(e) if so, the details thereof ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). A Statement is attached.

(c) This information is not maintained by the Ministry of Industry.

(d) and (e). Two industrial licence applications for manufacture of passenger cars from M/s Mainu-Amerigon and M/s Shakuns Motarick, have been received.

STATEMENT

The names of the major Indian, foreign and joint venture companies engaged in the manufacture of various types of automotive vehicles are :

CAR**(a) Indian Companies**

Hindustan Motors.
TELCO
Premier Automobiles Ltd.

(b) Joint Venture

Maruti Udyog Ltd.
General Motors India Ltd.
Pal-Peugeot Ltd.
SIEL-Honda Motors Ltd.
Mercedez-Benz India Ltd.
DCM-Daewoo Ltd.
Hero Cycles with BMW of Germany
Mahindra Ford India Ltd.
Sipani Ltd.-Rovers Group of U.K.

(c) 100% Foreign Owned Co.

Hyundai Motor Co. of Korea

Commercial Vehicles**(a) Indian Companies**

TELCO
Ashok Leyland Ltd.
Bajaj Tempo Ltd.
Mahindra & Mahindra.

(b) Joint Ventures

Swaraj Mazda.
DCM Daewoo
Eicher Motors Ltd.

Two-/Three Wheelers**(a) Indian Companies**

Bajaj Auto Ltd.

(b) Joint Venture

LML Ltd.
TVS Suzuki
Hero Honda
Escorts Yamaha Ltd.
Kinetic Hond.

The joint-ventures recently approved in the passenger car sector envisage assembling of cars through SKD/CKD import in the initial stage only.

[*Translation*]

Financial Service Scheme

5718. SHRI N.J. RATHWA : Will the Minister of INDUSTRY be pleased to state :

(a) whether financial services scheme for small scale industries corporation are in operation in each State ;

(b) if so, the details of the criteria being adopted for providing financial assistance to the entrepreneurs in each State; and

(c) the details of the financial assistance/services provided to the entrepreneurs during each of the last three years, State-wise ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, Sir. The financial services scheme of National Small Industries Corporation Limited are in operation in most of the States through its 8 Regional Offices spread over the country.

(b) The Corporation is offering four schemes to the entrepreneurs under the Financial Services viz. (i) Raw Material Assistance (ii) Bill Financing (iii) Working Capital Finance and (iv) Export Development Finance.

The criteria adopted for providing assistance under this Scheme are (i) the unit should be a registered small scale unit ; (ii) the technoeconomic viability of the unit to ensure timely repayment of the loan sanctioned under the Scheme; (iii) the unit is required to furnish securities in the form of Bank Guarantee/Letter of Credit/Shares/Fixed Deposit etc.

(c) The Corporation's Scheme is being implemented through its 8 Regional Offices. The Region-wise data is given below :

S.No.	Regions	(Rs. in lakhs)		
		1993-94	1994-95	1995-96 (Provisional)
1.	Regional Office Delhi	622.00	4444.29	4175.69
2.	Calcutta	666.00	2503.01	2382.55
3.	Madras	2522.00	9778.91	16923.11
4.	NOIDA	156.00	778.08	742.06
5.	Ahmedabad	744.00	4465.60	19064.75
6.	Bombay	2525.00	5745.71	8156.00
7.	Guwahati	11.00	442.41	674.36
8.	H.O. Delhi	1786.00	856.77	1563.11
		9032.00	29,014.78	53,681.63